

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2148  
ANSWERED ON:27.03.2012  
ANTI HUMAN TRAFFICKING MEASURES  
Shantha J.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has directed the State Governments to induct more women in police organisation as a supplementary measure to deal with human trafficking in the country;
- (b) if so, the details thereof; and
- (c) the response of the State Governments thereto, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): Ministry of Home Affairs has issued an advisory on Crime against Women dated 4.9.2009. Point (iv) of the advisory has stated that overall representation of women in police force should be increased through affirmative action so as they constitute about 33% of the police force. Regarding human trafficking, Government of India has sanctioned a Comprehensive Scheme for establishment of Integrated Anti Human Trafficking Units. Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crores and Rs. 8.338 crores in the year 2010-11 and 2011-12 respectively to all the State Governments for establishment of 225 Anti Human Trafficking Units.

Establishment of AHTUs in the States has shown results at the ground level resulting in increase in the number of cases registered, number of rescue operations and more convictions. This has been done under a comprehensive scheme of setting up 335 Integrated Anti Human Trafficking Units in the course of 3 years